

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1250
(TO BE ANSWERED ON 01.08.2024)

ESTABLISHMENT OF CAT BENCH IN ANDHRA PRADESH

1250. SHRI YERRAM VENKATA SUBBA REDDY:
SHRI BEEDHA MASTHAN RAO YADAV:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that there is no Bench of CAT in Andhra Pradesh;
- (b) whether Government has considered the establishment of a CAT Bench in Visakhapatnam or anywhere else in Andhra Pradesh;
- (c) if so, the steps taken by Government in this regard; and
- (d) whether any allocation has been made for setting/constructing own buildings of CAT Benches in the 2020-21 budget, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)

(a) to (d): The Central Administrative Tribunal (CAT) Bench located in Hyderabad continues to serve the central government employees in Telangana and Andhra Pradesh.
